

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3268
ANSWERED ON:25.04.2012
CODE OF CONDUCT FOR APPOINTMENT OF UNIVERSITY TEACHERS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has defined any code of conduct for the appointment of university teachers;
- (b) if so, the details thereof including the punishments provided thereunder for getting appointment on the basis of fake mark-sheets;
- (c) whether the said code of conduct is also applicable to Lucknow University where a number of appointments on the basis of fake mark-sheets have been reported;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken or proposed to be taken by the Government to prevent unlawful activities in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a): No, Sir. According to information furnished by University Grants Commission (UGC), there is no code of conduct issued for appointment of University Teachers.
- (b) to (d): The information regarding details of appointments made on the basis of fake mark sheets or punishments provided thereunder is not maintained by the Central Government or by the UGC.
- (e): A Bill namely " The National Academic Depository Bill, 2011" to establish an electronic depository of national database of academic qualifications has been introduced in Lok Sabha on 5.9.2011. The depository would permit online verification and authentication of academic qualifications issued by academic institutions and thereby control incidences of fake qualifications.